

(b) Financial assistance given to State Governments since 1969 is as indicated below:

Year	Amount
1970-71	41,20,000
1971-72	39,80,000*

*In addition a sum of Rs 60 lakhs (appx) is to be paid to Uttar Pradesh Government. Their claims are under verification.

Rates of Growth of Population and Death Rate

4845 SHRI VIKRAM MAHAJAN Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the present rate of growth of the population in India and the rate of death, and

(b) such rates in the year 1970 and 1971?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF A K KISKU)

(a) and (b) The geometric rate of growth of population in India according to 1971 census was 2.2 per cent per year during the decade 1961—71. The birth and death rates according to 1971 census have not yet been worked out by the Census Authorities. The rate of natural increase and death rate estimated from the Sample Registration Scheme of the Registrar General, India for the years 1970 and 1971 are as under:—

Year	Natural rate of increase (%)	Death rate per 1000 population
1970	2.1	15.9
1971	2.2	15.1

Minise of Grant-in-Aid to all India Blind Relief Society and Dr. Bhagwan Das Memorial Trust

4846 SHRI AMBESH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply given to Unstarred Question No. 5252 on the 8th

May, 1972 regarding misuse of Grant-in-aid to All India Blind Relief Society and Dr. Bhagwan Das Memorial Trust and state:

(a) whether the required information has been collected;

(b) if so, the contents thereof; and

(c) if not, the time by which it will be placed on the table of the Sabha?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K KISKU). (a) Yes, Sir

(b) The required information is contained in the statement laid in the Table of the House [Placed in Library. See No IT 4072/72]

(c) Does not arise.

Tripartite Meeting held by Tamil Nadu Government to Fix Price of Sugarcane for the Season 1971-72

4847 SHRI M R LAKSHMINARAYANAN Will the Minister of AGRICULTURE be pleased to state

(a) whether Government of Tamil Nadu held a tripartite meeting consisting of representatives of Sugar Mills and Sugarcane growers to fix the minimum price for the sugarcane supplied for the season 1971-72 at the instance of the Central Government, if so, the outcome thereof and the price (Minimum) fixed as a result of the meeting;

(b) whether it has been implemented by all the sugar mills in the State; and

(c) if not, the names of mills who have defaulted in paying the minimum price fixed and the action proposed to be taken by the Centre against the defaulting mills?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a). Yes, Sir. It was agreed that all the sugar mills in Tamil Nadu would pay a minimum price of Rs. 75 per tonne for the sugarcane purchased during 1971-72.

(b) Yes, Sir, including one which agreed to implement it only recently.

(c) Does not arise.

Decision Taken by the Ministry of Finance on raising the Rates of Post-Matric Scholarships for S.C. and S.T.

4848. SHRI S. M. SIDDAYYA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the question of raising the rates of Post-Matric scholarships for the Scheduled Castes and Scheduled Tribes was referred to his Ministry;

(b) if so, when;

(c) whether any decision has been taken in the matter; and

(d) if so, the gist thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (d). Under the Centrally sponsored Scheme of Post-Matric Scholarships to Scheduled Castes and Scheduled Tribes the rates of maintenance charges have been increased by 50 per cent for examination and study full-time courses, at least 60 per cent marks in their final examination and study full-time courses. The Government propose to increase suitably the rates of these scholarships for other students.

Report of the Committee set up to Enquire into the Death of Dr. Vinod H. Shah

4849. SHRI CHINTAMANI PANIGRAHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Committee set up to enquire into the death of Dr. Vinod H. Shah has since submitted its report;

(b) if so, the conclusions arrived at; and

(c) the decisions taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a). Not yet, please.

(b) and (c) Do not arise.

12.10. hrs.

RE: STARRED QUESTION NO. 497

Dated 19-12-72

SHRI INDRAJIT GUPTA (Alipore): You have permitted this question to be addressed to the Ministry of Education and Social Welfare. But the substance of the matter concerns the Home Ministry. The member might have addressed it to the Minister of Education and Social Welfare, but the Lok Sabha Secretariat should have informed the member that this question should be addressed to the Minister of Home Affairs. If the record of the UP Government in the matter of protection of Harijans had been above board, I could understand this kind of reply being given that "we are just reading out the report received from UP Government". But every day, every week, incidents are taking place. Harijan students have been killed in the hostels. Harijan girls have been molested. If I may say so with great respect to you, Sir, you should not just give protection to the minister by allowing him to say that he is reading out the report received from the UP Government. The UP Government is only trying to whitewash its own failings. The substance of this matter should be referred to the Home Ministry. They must find out independently the facts of the case and make a statement in this House before this session is over. It is a serious matter. Every day such incidents are taking place.

श्री इन्द्रजित् बिहारी बाजुपेयी (भा.सि.व.र.):

अध्यक्ष महोदय, एक कमिश्नर हैं जो कि शैड्यूल्ड कास्टस और शैड्यूल्ड ट्राइब्स की देखभाल करते हैं और केन्द्रीय सरकार उन कमिश्नर महोदय से इस सारे मामले की जांच पड़ताल करके उन से उस बारे में रिपोर्ट मांग सकती है और वह सदन के सामने रखी जा सकती हैं। केवल राज्य सरकार की रिपोर्ट पर ही डिपेंड न किम्ना